

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2584
ANSWERED ON:10.08.2010
CONSTRUCTION OF BRIDGE IN ASSAM
Suklabaidya Shri Lalit Mohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the construction of a bridge over the river Longai in Solgri Bazar in Assam was abandoned;
- (b) if so, the details and reasons therefor;
- (c) whether any soil test was undertaken before starting the work as required;
- (d) the funds sanctioned, expenditure incurred so far and the status of the balanced amount;
- (e) whether responsibility has been attributed to any agency for this lapse;
- (f) if so, the action taken against the responsible agency/officials; and
- (g) the steps proposed to be taken to resume construction work and for early completion of the bridge?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N SINGH)

(a) to (g) The bridge in question does not fall on the National Highway network nor is covered under any centrally sponsored scheme of this Ministry and is, therefore, the responsibility of the State Government. As per information received from the State Government, the construction of the bridge has been abandoned due to non-rectifiable tilt and shift in pier well. Out of the total sanctioned amount of Rs. 209.72 lakh, an amount of Rs 54.24 lakh has been spent. It is for the State to take appropriate action in the matter including resumption of construction.